## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1342/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.B.BACASOBRAMEANIAN

## ORDER

The matter is called. No representation for both the sides. The Registry is directed to issue notice to both the parties. Put up on 17.07.2017 at 02.30 P.M.

(Ch. Md. Sharief Tari Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM